

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:633
ANSWERED ON:28.07.2010
EDUCATION CESS
Thakur Shri Anurag Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Education Cess collected by the Government during the last three years and the current year, year-wise;
- (b) the amount disbursed to each State out of the Education Cess collected during the said period, State-wise, year-wise and the norms for disbursement of such funds;
- (c) the details of programmes including implementation of RTE Act on which the said amount is likely to be utilized;
- (d) whether the Government proposes Public-Private Partnership (PPP) mode also for implementing RTE Act; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a): The amount of Education Cess collected during the last three years and the current year are as follows:

(Rs in crores)

Year	2% Education Cess	1% Education Cess (Higher & Secondary Education)
2007-08	6654.74	3662.72
2008-09	9067.43	2468.31
2009-10	8068.68	2070.96
2010-11	1078.80	422.58

(up to June)

(b) & (c): The proceeds of Education Cess are utilized exclusively for the Sarva Shiksha Abhiyan (SSA) and Mid-Day Meal scheme (MDM) of the Government. Allocations to States are not being made separately against the Education Cess. Assistance to them is released under individual schemes of SSA and MDM as per the respective guidelines and budgetary allocations of these schemes.

(d) & (e): Under the RTE Act, it is the responsibility of the appropriate Government and local authority to provide free and compulsory education to all children in the age of 6-14 years till completion of elementary education. The SSA is the main vehicle for implementation of the RTE Act.